



Consumer Guild - (TRAI/CAG/10/2015-CA.)

Consultation Paper on Tariff Issues of Telecom Services

Issues for Consultation

Q1. Do you foresee any requirement of regulatory intervention at this stage in tariff fixation to protect the interest of telecom service providers as well as the consumers? Please support your comments with justification.

Not required.

. Q2. Do you foresee any need for change in TRAI policy of forbearance in tariffs? Please give reasons for your response.

No need. Trai policy of forbearance in tariff is the right way. No floor fixation is required.

Q3. If the answer to Q1 is in affirmative, is fixing a floor price, i.e. a standing prohibition on TSPs not to offer services below a predetermined price level, the answer? Please give detailed reasons for your response.

N/A

Q4. Do you perceive a need to fix floor price despite the fact that the TSPs have increased their tariff recently? Please support your response with detailed justification.

TSPs are increasing their tariff, no need to fix the floor price right now . TSPs should focus on Network Coverage and data speed . CAGs receiving several complaints as Consumers getting only 2G or 3G data speed by paying for 4G services in many places and call drop is great concern in among consumers.

Q5(a). What methodology should be used to fix floor price by the Authority and why? Please give detailed methodology with calculations and supporting justification. Q5(b). If a floor price is considered, what should be the mark up over the relevant costs for arriving at a floor price? Please give detailed calculations and justification for your response.

Not required.

Q6: Considering that cost of delivery of telecom services is likely to be different for different TSPs, what parameters should be considered to decide floor price and why? How can it be



Consumer Guild - (TRAI/CAG/10/2015-CA.)

ensured that such a floor price fixation exercise does not result in windfall profits to few TSPs? Please give your response with detailed reasoning.

NO Need any floor price fixation.

Q7. Is there a need to fix floor price for mobile data service? If yes, can such floor price be applied uniformly to different categories of subscribers such as retail consumer, corporate, tendered or otherwise contracts, segmented and any other including one on one? If it cannot be applied uniformly, will it not result in discrimination between various categories of subscribers? Please give your answer with detailed reasons and justification.

No Need.

Q8. What should be the basis and methodology for floor tariff fixation for mobile data service? Give detailed justification and calculations for your response.

No Need.

Q9. What should be the representative cost for fixing a floor price for mobile data service? Give detailed calculations and justification for your response.

No need.

Q10. Should fixation of floor price be considered for voice calls also? Please give your comments with detailed justification.

No need.

Q11. If the answer to Q10 is affirmative, given that different technologies are being used to provide voice services (2G, 3G and 4G), what should be the methodology used to arrive at a floor price for voice services? Please give detailed calculations and justification for your response.

Q12: Should there be any limit on TSPs to offer free offnet calls? Please explain your response with justification.

No limit required.

Q13. If your answer to Q12 is affirmative, how should unlimited voice calls be defined? Please give your comments with detailed justification.



Consumer Guild - (TRAI/CAG/10/2015-CA.)

Q14. If a floor price is considered, should there be any floor price prescribed for bundled offers, including those having unlimited voice calls and data? Please give your comments with methodology and detailed justification.

No need.

Q15. If a floor price is considered, should there be a price ceiling also to safeguard consumer interest? Please give your comments with detailed justification.

There should be price ceiling. separate consultation paper to be released by TRAI on price ceiling.

Q16. If your answer to Q15 is in affirmative, what should be the methodology used for fixing a price ceiling for mobile data service, voice services and bundled offers. Please give detailed calculations and justification for your response.

Q17. Should all the tariff plans (retail consumer, corporate, tendered or otherwise contracts, segmented and any other including one on 36 one) offered by the TSPs be subject to floor price tariff orders? Please give detailed justifications for your answer.

No need.

Q18. How can it be ensured that all the tariff plans of TSPs (retail consumer, corporate, tendered or otherwise contracts, segmented and any other including one on one), comply with the floor tariff orders? Please give you response with detailed justification.

No need.

Q19. Any other relevant issue that you would like to highlight in relation to the above issues?

We recommend that for healthy competition no need of fixation of floor price is required .